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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 13/252/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Prafulkunverba Kriritsingh Gohil

V/s.

H K Dave Ltd.

Section of the Companies Act:

Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MINIM. NAIR

Adu.

Petitioner

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ORDER

Learned Advocate Ms. Mini Nair present for Appellant. None present for ROC.

ROC representation is received.

At request of learned Counsel for Appellant.

List the matter on 08.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.